

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

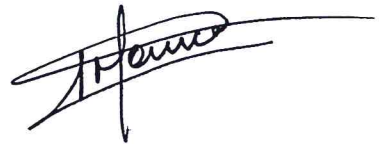
APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

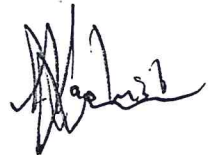
1. Monica Chopda R
For T.K. Bhaskar

Counsel for Petitioner



2. Ashish Jain Doria
For Sreana & Sreana

Counsel for Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing copy of order from the NCLAT where an appeal has been preferred against the order passed by the Division Bench in a connected matter. Time extended at request. Put up on 15.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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